

## FORM G

### INVITATION FOR EXPRESSION OF INTEREST FOR FOUR CARE HOSPITAL PRIVATE LIMITED OPERATING IN MUMBAI

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	FOUR CARE HOSPITAL PRIVATE LIMITED CIN: U85191MH2011PTC220500 PAN: AABCF8239Q
2.	Address of the registered office	602, Parshwa Kunj, 6th Floor Malvia Road, Vile Parle (East), Mumbai, Maharashtra, India, 400057
3.	URL of website	<a href="https://fchpl.stellarinsolvency.com/">https://fchpl.stellarinsolvency.com/</a>
4.	Details of place where majority of fixed assets are located	Mumbai
5.	Installed capacity of main products/ services	No information is received from the management of the Corporate Debtor.
6.	Quantity and value of main products/ services sold in last financial year	Turnover- Rs. 2,73,30,720/- (INR Two Crores Seventy-Three Lakhs Seven Hundred and Twenty Only), as per the last audited Balance Sheet filed by the Corporate Debtor for the F.Y. 2021-22.
7.	Number of employees/ workmen	No information is received from the management of the Corporate Debtor.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For details, please contact at: <a href="mailto:fourcare.sipl@gmail.com">fourcare.sipl@gmail.com</a>  Visit website: <a href="https://fchpl.stellarinsolvency.com/">https://fchpl.stellarinsolvency.com/</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	For details, please contact at: <a href="mailto:fourcare.sipl@gmail.com">fourcare.sipl@gmail.com</a>  Visit website: <a href="https://fchpl.stellarinsolvency.com/">https://fchpl.stellarinsolvency.com/</a>
10.	Last date for receipt of expression of interest	19 <sup>th</sup> April 2024
11.	Date of issue of provisional list of prospective resolution applicants	29 <sup>th</sup> April 2024
12.	Last date for submission of objections to provisional list	04th May 2024
13.	Date of issue of final list of prospective resolution applicants	14th May 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	19 <sup>th</sup> May 2024

For Four Care Hospital Private Limited  
(Under CIRP)

  
Authorised Signatory  
IRP/RP

15.	Last date for submission of resolution plans	19 <sup>th</sup> June 2024
16.	Process email id to submit Expression of Interest	<a href="mailto:fourcare.sipl@gmail.com">fourcare.sipl@gmail.com</a>

For Four Care Hospital Private Limited  
(Under CIRP)

  
Authorised Signatory  
IRP/RP

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**Rajan Garg**  
Resolution Professional  
IBBI/IPA-001/IP- P02397/ 2021-2022/ 13624  
For Four Care Hospital Private Limited - Under CIRP  
Suite No. 5, 8th Floor, 207, Embassy Centre,  
Jamnalal Bajaj Marg, Nariman Point,  
Mumbai, Maharashtra - 400021

Place: Mumbai  
Date: 21-03-2024



